

1964 extending the Fertilizer (Control) Order, 1957, and the Fertilizer (Movement Control) Order, 1960, to the Union Territory of Goa, Daman and Diu.

(iv) The Inter Zonal Wheat and Pheat Products (Movement Control) Order, 1964 published in Notification No. GSR 666 dated the 18th April, 1964. [Placed in Library. See No. LT-2789[64].

[Placed in Library. See No. LT-2787/64].

(ii) a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(a) the Fertilizer (Control) First Amendment Order, 1964 published in Notification No. S.O. 1138 dated the 4th April, 1964.

(b) The Fertilizer (Movement Control) First Amendment Order, 1964 published in Notification No. S.O. 1139 dated the 4th April, 1964.

[Placed in Library. See No. LT-2788/64].

#### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Orders under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Rajasthan (Rice Import Restriction) Amendment Order, 1964 published in Notification No. GSR. 635 dated the 16th April, 1964.

(ii) The Maharashtra and Gujarat Rice (Export Control) Order, 1964 published in Notification No. GSR. 636 dated the 16th April, 1964.

(iii) The Rice (Punjab) Price Control (Second Amendment) Order, 1964 published in Notification No. G.S.R. 654 dated the 25th April, 1964.

12.33 hrs.

#### OPINIONS ON BILL

**Shrimati Lakshmikanthamma** (Khammam): I beg to lay on the Table Paper No. II to the Bill further to amend the Indian Penal Code and the Code of Criminal Procedure, 1898, which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 13th September, 1963.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill, 1964, which was passed by the Lok Sabha at its sitting held on the 21st April, 1964 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### ESTIMATES COMMITTEE

##### FIFTY-SIXTH REPORT

**Shri A. C. Guha** (Barasat): I beg to present the Fifty-Sixth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Eightieth Report of the Estimates Committee (Second Lok Sabha) on Public Undertakings—Forms and Organisation.